No. 12-1/2020-SP.III

Government of India Ministry of Youth Affairs & Sports Department of Sports

Shastri Bhawan, New Delhi 12th March 2020

To

- 1. President/Secretary General of IOA
- 2. Presidents/Secretary Generals of NSFs (recognized)/suspended/de-recognized/all sports bodies (recognized/unrecognized)
- 3. President/Secretary, BCCI

Subject: Outbreak of Novel Corona Virus (COVID-19)

Sir / Madam,

To deal with the Novel Corona Virus (COVID-19), the Ministry of Health & Family Welfare has issued advisories and advised the State Governments to take appropriate action under the Epidemic Diseases Act, 1897.

- 2. A copy of letter dated 11.3.2020 issued by Bureau of Immigration regarding VISA restrictions related to COVID-19 is enclosed.
- 3. You are advised to adhere to the advisories issued by the Ministry of Health & Family Welfare and ensure that no public gathering takes place in any sporting event. In the event the sporting event cannot be avoided, the same could be done without allowing gathering of people, including spectators.

Yours faithfully,

(S.P.S. Tomar)

Deputy Secretary to the Govt. of India Tel. No. 011-23383336

Copy to:

- 1. Chief Secretaries of all the States/UTs for ensuring compliance.
- 2. Secretaries of Sports Departments of all the States / UTs

Copy for information to:

- (i) Secretary (Coord), Cabinet Secretariat
- (ii) Secretary, Ministry of Health & Family Welfare
- (iii) Director General, Sports Authority of India

Dinesh Adhikari Deputy Director



No.1/Comm/Bol/2020- 8.1 BUREAU OF IMMIGRATION (Ministry of Home Affairs) Government of India

New Delhi, the March 11, 2020

Subject: Visa restrictions related to COVID-19

Following instructions have been issued by Bol in pursuance of the meeting of GOM on March 11, 2020.

- In supersession of all earlier advisories issued on this subject, the following visa restrictions are issued for implementation.
 - i. All existing visas issued to nationals of any country except those issued to Diplomats, Officials, UN / International organizations, Employment, Project visas stand suspended till April 15, 2020. This will come into effect from 1200 GMT on March 13, 2020 at the port of departure of any foreigner for onward journey to India.
- Visas of all foreigners already in India remain valid. They may contact the nearest FRRO/FRO through e-FRRO module for extension/ conversion etc of their visa or grant of any consular service if they choose to do so.
- iii. Visa free travel facility granted to OCI card holders shall be kept in abeyance till April 15, 2020. This will come into effect from 1200 GMT on March 13, 2020 at the port of departure of any foreigner for onward journey to India.
- Any foreign national who intends to travel to India for compelling reasons may contact the nearest Indian Mission for fresh visa.
- v. All incoming travellers, including Indian nationals, arriving from any destination and having visited China, Italy, Iran, Republic of Korea, France, Spain and Germany on or after Feb. 15, 2020 shall be quarantined for a minimum period of 14 days. This will come into effect from 1200 GMT on March 13, 2020 at the port of departure of such travellers.

- vi. International traffic through land borders will be restricted to designated Immigration Checkposts with robust medical screening facilities. These will be notified separately by Ministry of Home Affairs.
- In addition to the above visa restrictions the following travel advisory is hereby issued in accordance with instructions of Ministry of Health and Family Welfare
 - Indian nationals presently abroad are advised to avoid non-essential travel. They are hereby informed that they can be quarantined for a minimum period of 14 days on their arrival in India.
- All Indian nationals are strongly advised to avoid all non-essential travel abroad. On their return they can be subjected to quarantine for a minimum period of 14 days.

Yours some

(Dinesh Adhikari)

To

Shri Anil Malik Additional Secretary/F MHA, New Delhi

Shri Lav Aggarwal
Joint Secretary,
Ministry of Health and Family Welfare
New Delhi

Shri Pankaj Agarwal Joint Secretary Cabinet Secretariat Rashtrapati Bhawan, New Delhi

Shri Adarsh Swaika Joint Secretary/CPV Ministry of External Affairs New Delhi

Shri Yogendra Tripathi Secretary Ministry of Tourism New Delhi

All Chief Secretaries of States

All Health Secretaries of States